Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 172 of 2011 & IA No. 257 of 2011

Dated: 12th December, 2011

Present :Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Datta, Judicial Member

In the matter of:

Sardar Power Private Limited … Appellant (s)

Versus

Andhra Pradesh Electricity Regulatory Commission &Ors. ... Respondent (s)

Counsel for the Appellant (s) : Mr. K. Gopal Choudary

Counsel for the Respondent (s) : Mr. A. Mariarputham, Sr.Adv.
Mr. A. Subba Rao
Mr. Yusuf Khan
Mr. A.T. Rao

ORDER

Heard the learned counsel for the parties on I.A. No. 257 of 2011.

Order reserved on I.A. No. 257 of 2011.

Post the matter for further hearing on **20th January, 2012.**

(Justice P.S. Datta)
Judicial Member

(Rakesh Nath)
Technical Member

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